

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF CROP TECH CHEMICALS (INDIA)
PRIVATE LIMITED**

1.	Name of corporate person	CROP TECH CHEMICALS (INDIA) PRIVATE LIMITED
2.	Date of incorporation of corporate person	January 25, 1995
3.	Authority under which corporate person is Incorporated / registered	Registrar of Companies, Maharashtra, Mumbai under Companies Act, 1956
4.	Corporate identity number / limited liability identity Number of corporate person	U24110MH1995PTC084984
5.	Address of the registered office and principal office (if any) of corporate person	159, CST Road, Kalina, Santacruz (East), Mumbai - 400 098
6.	Liquidation commencement date of corporate Person	February 25, 2020
7.	Name, address, email address, telephone number and The registration number of the liquidator	NEENA BHATIA C 93, Snehadhara, Dadabhai Cross Road No 3, Vileparle West, Mumbai 400056. njbhatia21@gmail.com 9870002130 IBBI/IPA-002/IP-N00199/2017 -18/10565
8.	Last date for submission of claims	March 25, 2020

Notice is hereby given that the *Crop Tech Chemicals (India) Private Limited* has commenced voluntary liquidation February 25, 2020.

The stakeholders of Crop Tech Chemicals (India) Private Limited are hereby called upon to submit a proof of their claims, on or before March 25, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Neena Bhatia
IBBI/IPA-002/IP-N00199/2017-18/10565

Date: February 25, 2020 Place: Mumbai